

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 69

Dated Guwahati, the 8th September, 2022

Hon'ble the Chief Justice has been pleased to allot official Bungalow No. 6 at Malibagan, Kharghuli to Hon'ble Mrs. Justice Susmita Phukan Khaund, Judge, Gauhati High Court until further orders. The Bungalow shall be treated as the official residence of her Lordship with effect from the date of occupation by her Lordship.

By Order,

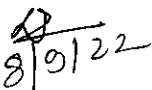
Sd/-
REGISTRAR (ADMN.)

Memo No. HC III - 21/ 2006/ 4341-43557G dated 8th September, 2022.

Copy forwarded to: -

1. The Registrar (Vigilance/Judl./Admn./Estt), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
7. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
8. The Pvt. Secretary to Hon'ble Mrs. Justice Susmita Phukan Khaund, Gauhati High Court, Guwahati.
9. The Pvt. Secretary to Hon'ble Mr. /Mrs. Justice _____ , Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the website of the Gauhati High Court.*
11. The Court Manager, Gauhati High Court, Guwahati.
12. The Court Officer No.1 & 2, Gauhati High Court, Guwahati.
13. The Chief Security Officer, Gauhati High Court, Guwahati.
14. The Protocol Officer, Gauhati High Court, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR (ADMN.)


8/9/22